

[Translation]

THE MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND COOPERATION (SHRI SHYAM LAL YADAV): Mr. Speaker, Sir, the statement is not ready as yet and the hon. Minister will make the statement at 1 P.M, so please allow him to make the statement at 1.00 P.M.

MR. SPEAKER: Alright.

12.05 hrs.

[English]

#### BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT) With your permission, Sir, I rise to announce that Government Business in this House for the week commencing Monday... (Interruptions)

SHRI AMAL DATTA (Diamond Harbour): What is he saying, Sir? Is it not meant to be heard?

PROF. MADHU DANAVATE: Why is he standing silently, may we know? Is he paying homage to us?... (Interruptions).

[Translation]

MR. SPEAKER: Is it not audible to you? Please repeat again for them.

[English]

SHRI H.K.L. BHAGAT: With your permission, Sir, I rise to announce that Government Business in this House for the week commencing Monday, the 29th August, 1988 will consist of:—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.

- (2) Consideration and adoption of amendments made by Rajya Sabha in the Prevention of Corruption Bill, 1987.

- (3) Consideration and passing of the following Bills as passed by Rajya Sabha:—

- a) The Maternity Benefits (Amendment) Bill, 1988.

- b) The Delhi University (Amendment) Bill, 1988.

- c) The Delhi Rent Control (Amendment) Bill, 1988.

- d) The Jamia Millia Islamia Bill, 1988.

- (4) Discussion on the Resolution seeking disapproval of the Benami Transaction (Prohibition of the Right to Recover Property) Ordinance, 1988 and consideration and passing of the Bill, in replacement thereof.

- (5) Consideration and passing of the Code of Criminal Procedure (Amendment) Bill, 1988.

- (6) Discussion on the National Housing Policy.

SHRI ANANDA PATHAK (Darjeeling): I would like to make the following submissions regarding the Government Business for the following week:—

1. In keeping with their repeated assurance the Government should spell out the facilities that they intend to provide for the development of different languages including Nepali Language pending their inclusion in the Eighth Schedule of the Constitution.
2. The Government should make

special effort to bring back the beleaguered economy to health and restore the damaged and destroyed properties of the Central and State Government in the course of GNLf agitation for the last two years.

**SHRI SRIBALLAV PANIGRAHI** (Deogarh): The following item may be included in the next week's Agenda:—

Nationalised text books including NCERT text books are not available in required quantities. This is affecting students in their studies. There is black marketing of nationalised text books.

**SHRI CHINTAMANI JENA** (Balasore): I request that the following may be included in the next week's agenda:—

State Government of Orissa had submitted schemes for soil conservation work in catchment of upper Kolab and Indravati rivers at an estimated cost of Rs. 65.13 crores for both. State Government had also submitted a scheme for Integrated Watershed Management of Subarnarekha river at an estimated cost of Rs. 75.50 lakhs. Planning commission has not heard these schemes. These need to be cleared early.

**SHRI V.S. KRISHNA IYER** (Bangalore South): The following item may be included in the next Agenda:—

The closure of the office of the Press Information Bureau in Hubli, Karnataka, has created lot of resentment in the minds of the people of Karnataka. It is really understandable, how that office, which was rendering very useful service to the people was closed as a part of rationalisation.

Even in a smaller State like Kerala, there are two PIB offices. In Tamil Nadu also there are two PIB offices. It is absolutely necessary to re-open the PIB office in Hubli.

I urge the Government to take a favourable decision in the matter.

[Translation]

**DR. CHANDRA SHEKHAR TRIPATHI** (Khalilabad): Mr. Speaker, Sir, the textile industry is passing through crisis of raw material again and the rates of cotton and synthetic fibre are rising exorbitantly simultaneously. As a result thereof economy of the mills is deteriorating. Although the Government has formulated new textile policy in order to solve these problems yet it has been observed that the assurances have not been fulfilled so far. For instance in addition to the assurance of providing remunerative prices of cotton to the farmers assurances were also given to provide cotton to the textile industry at reasonable prices, to evaluate the working of Cotton Corporation of India *de-novo* and to follow the policy of maintaining buffer stock in case recession. In order to keep check on the prices of synthetic yarn and provide benefits of concessions to the consumers, the Government should issue directions to the growers so that the prices may remain stable.

So, I demand a discussion on Textile policy in the House next week.

**SHRI RAJ KUMAR RAI** (Ghosi): Mr. Speaker, Sir, the following subject may please be included in the next week's List of Business.

The Ghagra is one of the major rivers of Uttar Pradesh and we do not remember a year in which there was no flood once or twice in it. Lakhs of people and cattle are affected by floods and hundreds of them die. Lakhs of acres of land get submerged which cause a heavy loss of foodgrains, property and lives of people. We have been urging the Government of Uttar Pradesh and the Central Government for the last several years to formulate a plan to control floods and make arrangements to provide essential commodities before hand.

I demand that the Central Government should set up a high level committee to find a permanent solution to save the flood victims.

**SHRI MANKURAM SODI (Bastar):** Mr. Speaker, Sir, the following items may be included in the next week's List of Business.

Arrangements are being made to provide clean drinking water to the people by installing hand-pumps in every village of Bastar district of Madhya Pradesh. But due to the effect of iron-ore mines in Belladila on underground water level, iron-ore comes out with water from most of the hand pumps.

So I urge the Central Government to allocate additional amount to the State Government for the installation of filter-pumps.

[English]

**SHRI S.G. GHOLAP (Thane):** Mr. Speaker, Sir, I request that the following may be included in the next week's agenda:

In Dombivali Telephone Exchange, 2555 persons are on waiting list and no telephone connection has been given since 1979.

There is a proposal to have an exchange of 10 thousand lines for which machinery has also been purchased and the work building taken up in hand. The matter may be expedited so that instead of cross bar exchange, electronic-exchange is provided in Dombivali.

**SHRI BALASAHEB VIKHE PATIL (Kopargaon):** I request that the following may be included in the next week's agenda:

In my constituency, Kopargaon (Ahmednagar) for the last five years, there is drought. So the farmers, farm labourers and industry labourers are facing a very serious situation in getting employment. To avoid sickness of sugar industry in my constituency and for the employment of maximum people, maximum funds for cane development may be allotted immediately, from the Cane Development Fund, Department of Food.

In my constituency at Kopargaon (Ahmednagar), only 4 inch rainfall has been recorded so far. Due to this, farmers are suffering very badly.

Government should postpone recovery of loans, penal interest should not be charged and they should be eligible for fresh loan. Previous loan should be rescheduled. Necessary instructions may kindly be issued in this regard.

**SHRI JAGANNATH PATTNAIK (Kalahandi):** Sir, I request that the following item may be included in the next week's agenda:

Communal disharmony in many parts of the country has threatened the very basic fabric of our philosophy of secularism, unity, integrity of the country. All Constitutional, legal, social and economic measures should be taken to see that a communal harmony is maintained.

**MR. SPEAKER:** Hon. Minister, Shri Bhagat.

**SHRI H.K.L. BHAGAT:** Sir, I have listened to the observations made by the hon. Members and they would be placed before the meeting of the Business Advisory Committee.

**MR. SPEAKER:** The Minister may now move the motion.

12.13 hrs.

#### BUSINESS ADVISORY COMMITTEE

[English]

#### Fifty Eighth Report

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF IN-  
FORMATION AND BROADCASTING  
(SHRI H.K.L. BHAGAT): I beg to move:

"That this House do agree with the Fifty-